

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 24<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. M.G. Ramachandran  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty  
Mr. Shusan**

**Counsel for the Respondents:**

**Mr. Rutwik Panda  
Ms. Anshu Malik for R-1  
Mr. Raj Kumar Mehta  
Ms. Ishita C.Dasgupta for R-2 & R-4  
Mr. L.N. Mohapatra for R.2**

**ORDER**

Post the matter for further hearing on **09.10.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js